

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

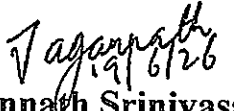
No. K-11019/11/2026-US.I/II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011.

Dated: 19th June, 2026.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Tapabrata Chakraborty, Judge of the Calcutta High Court, to perform the duties of office of the Chief Justice of that High Court consequent upon retirement of Shri Justice Sujoy Paul on 20.06.2026.


(Jagannath Srinivasan)

Joint Secretary to the Government of India

Tele: 2338 3037

To


The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K-13019/11/2026-US.I/II

Dated: 19.06.2026

Copy to:

1. Shri Justice Tapabrata Chakraborty, Judge of the Calcutta High Court through the Registrar General, Calcutta High Court, Kolkata.
2. The Secretary to Governor, West Bengal, Kolkata.
3. The Secretary to Chief Minister, West Bengal, Kolkata.
4. The Secretary to the Chief Justice, Calcutta High Court, Kolkata.
5. The Chief Secretary, Government of West Bengal, Kolkata.
6. The Registrar General, Calcutta High Court, Kolkata.
7. The Accountant General, West Bengal, Kolkata.
8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
9. PS to the Principal Secretary to the Prime Minister, Prime Minister's Office, Seva Teerth, New Delhi.
10. Registrar (Conf), Supreme Court of India, Room Nos. 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi - 110001
11. PS to the MoS, L&J (I/C), L&J/PPS to Secretary (J).
12. Technical Director, NIC, Department of Justice with a request to upload the notification on the website of the Department (www.doj.gov.in).


19/06/2026

(Prem Chand)

Under Secretary (Appointments-I)

Tele: 2338 2978